

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 41 of 2023

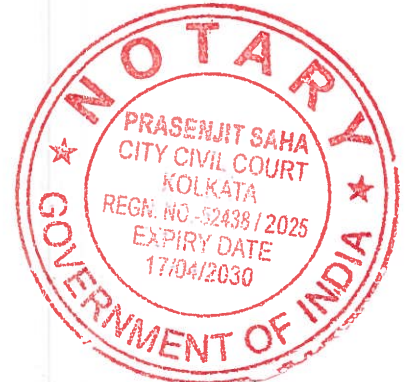
(Old M.A No 16 of 2023)

In

O.A No. 94 of 2021

IN THE MATTER OF:

HAIDER ALI



APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

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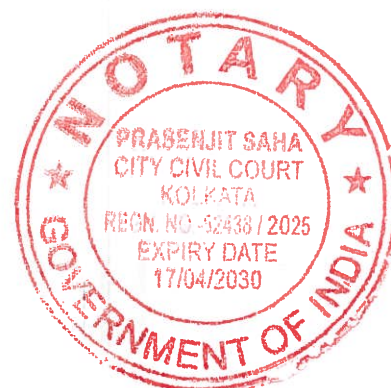
PLACE:- New Delhi

Through:-

DATE:-June 24, 2026

Priyata Chakraborty

PRIYATA CHAKRABORTY,
Advocate for Cricket Association of Bengal
16/12, Semal Road, Shipra Suncity,
Indirapuram, Gaziabad, U.P-201014.
Email-priyatachakraborty1992@gmail.com
Mob-8777346969



**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EA No. 41 of 2023

Hyder Ali

Vs.

Union of India & Ors.

IN THE MATTER OF:

HAIDER ALI

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

MEMO OF PARTIES

HAIDER ALI

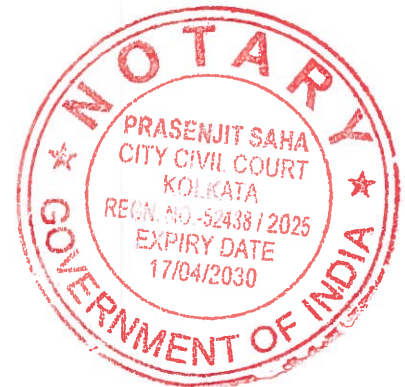
PRESIDENT

AAM YUVA JAN KALYAN SANSTHA, ALWAR

R/O 35, SAIN ENSLAM SCHOOL,

BACKSIDE, MUNGDA, ALWAR,

RAJASTHAN-301001



...APPLICANT

VERSUS

1. SH. PANKAJ KUMAR

SECRETARY,

MINISTRY OF WATER RESOURCES

627, SHRAM SHAKTI BHAWAN,
RAFI MARG, NEW DELHI-110001

2. SH. SHARATH SRIDHARAN
CHAIRMAN,

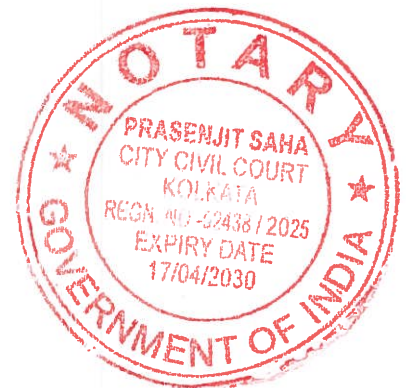
BOARD OF CONTROLS FOR CRICKET IN INDIA
4TH FLOOR, CRICKET CENTRE,

WANKHEDE STADIUM
D ROAD, CHURCHGATE
MUMBAI-400020

INDIA

3. SHRI NARESH KUMAR
CHIEF SECRETARY,
GOVERNMENT OF NCT OF DELHI
SECRETARIAT, IP ESTATE,
NEW DELHI-110002

4. SH. MANU KUMAR SRIVASTAVA
CHIEF SECRETARY,
GOVERNMENT OF MAHARASHTRA
CS OFFICE, MAIN BUILDING,
MANTRALAYA, 6TH FLOOR,
MADAME CAMA ROAD,
MUMBAI, MAHARASHTRA



5. SHRI RAJ KUMAR
CHIEF SECRETARY,
GOVERNMENT OF GUJARAT,
SACHIVALAYA,
GANDHI NAGAR,
GUJARAT

6. PRASHANT GARGAVA
MEMBER SECRETARY,
CENTRAL POLLUTION CONTROL BOARD
PARIVESH BHAWAN, EAST ARJUN NAGAR,
DELHI-110032

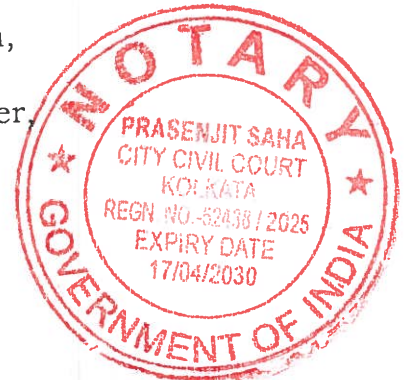
7. SHRI NITESH KUMAR MISHRA
JOINT SECRETARY,
MINISTRY OF YOUTH AFFAIRS AND SPORTS,
413, C WING, SHASTRI BHAWAN,
NEW DELHI.

...RESPONDENTS/CONTEMNORS

8) ACA Stadium

C/o Barsapara Assam Cricket Association,
Through Pritam Mahanta, Chief Executive Officer,
E-mail: assamca@rediffmail.com

9) Saurashtra Cricket Association Stadium,
C/o Saurashtra Cricket Association ,



Through Himanshu P Shah, Hon. Secretary,

E-mail: saucricket@gmail.com

10) Shaheed Veer Narayan Singh International Stadium

C/o Chhattisgarh State Cricket Sangh, maintenance of the stadium
is under PWD

Through Dinesh Ready Sub Engineer,

E-mail: dkroy16.71@gmail.com

11) Dr. Y.S. Rajasekhara Reddy ACA VDCA Cricket Stadium,

C/o Andhra Cricket Association,

Through K K Srinivas Prasad, Project Management Consultant,

E-mail: srinivas1029@gmail.com

12) Eden Gardens,

C/o the Cricket Association of Bengal,

Through Naresh Ojha, Honorary Secretary,

E-mail: cab@bengacricket.com

ojhal@me.com

13) VCA Stadium, Civil Lines,

C/o Vidarbha Cricket Association,

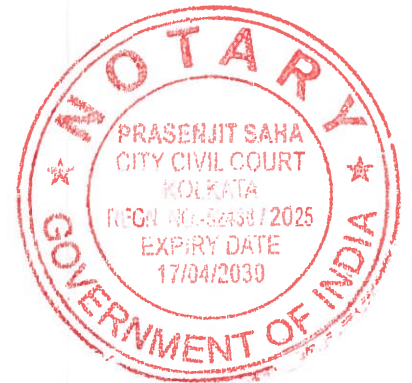
Through Paresh Douthkhani, General Manager,

E-mail: admin@vca.co.in

14) Arun Jaitley Stadium

C/o Delhi and District Cricket Association,

Through Ajay Kumar Chaurasia, Chief Engineer (Civil)



Email: akc1967@gmail.com

15) MCA Cricket Stadium, Gahunje,

C/o. Maharashtra Cricket Association

Through Shri Manohar R. Bhaysar, Store and Purchase Manager

E-mail: cricketmaharashtra@yahoo.com

16) Sawai Mansingh Stadium

C/o Rajasthan Cricket Association

Through Bhawanishankar Samota, Secretary, RCA

Email: rca@cricketrajasthan.in

17) Holkar Stadium

C/o Madhya Pradesh Cricket Association

Through Rohit D Pandit, CAO, MPCA,

Email: cricket.operations@mpcaonline.com

18) Dr. DY Patil Stadium,

C/o. Dr. D.Y. Patil Stadium

Through Shri SanjivDongre, Professor of Architecture,

Email: sanjiv.dongre@dypatil.edu;

19) Brabourne Stadium Cricket,

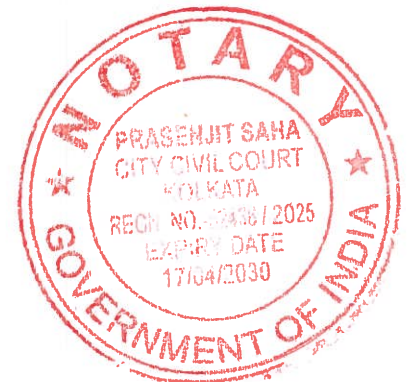
C/o. Club of India (Brabourn Stadium)

Through Shri Dushyant Patel Estate Manager,

Email: estate@cciclub.in

20) Wankhede Stadium

C/o. Mumbai Cricket Association, Wankhede Stadium



Through Shri Jaykrishna Pete Maintenance in -charge

Email: jalkrishnapatie@yahoo.in

21) Green Park Stadium

C/o. Department of Sports Uttar Pradesh (UPCA)

Through Smt. Mudrika Pathak Dy. Director

Email: dydirectorsports@gmail.com

22) Bharat Ratna Shri Atal Bihari Vajpayee Ekana Cricket Stadium

C/o Not Provided,

Through Pradeep Singh Liaising Officer,

Email: Not given

23) M A Chidambaram Stadium

C/o the Tamil Nadu Cricket Association

Through R.I Palani, Honorary Secretary,

Email: office@tnca.in

24) Rajiv Gandhi International Stadium

C/o Hyderabad Cricket Association

Through A. Srinivas Goud, Chandra Shekar, Srikanth Reddy Civil

Engineer, Chief Curator, Estate Manager

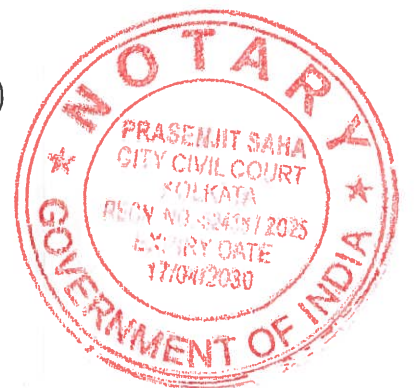
Email: srinivasankamgari@gmail.com,

chandu_cricket30@gmail.com, srikanth.oiadri@gmail.com

25) Sports Hub International Cricket Stadium

C/o. Kariavattom Sports Facilities Limited (KSFL)

Through Ram Gopal, Manager



Email: ram.varma@ilfsindia.com

26) Himachal Pradesh Cricket Association Stadium

C/o Himachal Pradesh Cricket Association

Through Mr. Avnish Parmar Secretary, HPCA

Email: secretary@hpca.cricket

27) Chaudhry Bansi Lal Cricket Stadium

C/o Haryana Cricket Association

Through Anuj Sharma General Manager (Admin and Operations)

Email: hca@haryanacricket.com

28) IS Bindra Cricket Stadium, PCA

C/o Punjab Cricket Association

Through Akshoy Biswal Manager Maintenance,

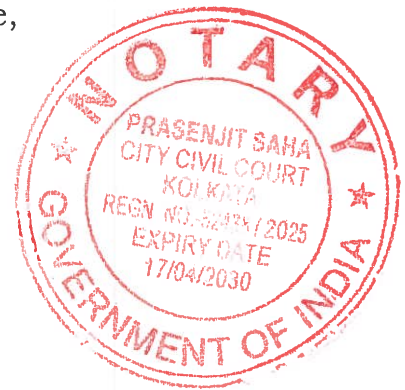
Email: engrs.pcastadium@gmail.

29) Barabati Stadium

C/o Odisha Olympic Association

Through Subrat Kumar Behera CEO

Email: ceo@odishacricket.in



...ADDED RESPONDENTS

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF CRICKET
ASSOCIATION OF BENGAL [CAB], THE ADDED RESPONDENT NO.

5/ THE RESPONDENT NO. 12.

I, Sanjay Das, son of Late Mani Mohan Das, aged about 56 years, by faith Hindu, by occupation Service, and working for gain with the respondent at Dr. B.C. Roy Club House, Eden Gardens, P.S. -

Maidan, Kolkata 700021, do hereby solemnly affirm and say as follows:

1. I am the authorized representative of the Respondent no. 12 abovenamed. I have been duly authorised by the Respondent no. 12 to swear and affirm the instant affidavit for and on its behalf. I am and have made myself fully aware of the facts and circumstances of the present case and as such I am duly competent to swear this affidavit for and on behalf of the Respondent no. 12.

2. The instant execution application [EA No.41 of 2023] arises out of OA No. 94 of 2021.

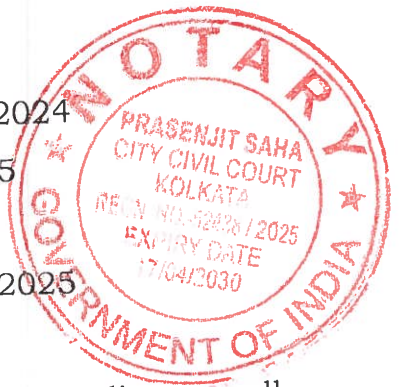
3. In OA No. 94 of 2021 (MA No. 16 of 2023), issues relating to usage of ground water for maintenance of play grounds and ensuring that effective rain water harvesting and water storage/recharging systems are installed in all playgrounds to save ground water, were primarily under consideration.

4. In the instant proceeding, the following 6 (five) pleadings have been filed, till date, on behalf of CAB.

- a. A reply dated May 23, 2024
- b. A Supplementary reply dated November 21, 2024
- c. A Supplementary reply dated March 17, 2025
- d. A Supplementary reply dated July 15, 2025
- e. A Supplementary reply dated December 31, 2025
- f. A Supplementary reply dated April 13, 2026

The contents of the said reply and supplementary replies are all absolutely true and correct.

5. The instant supplementary affidavit is being filed by CAB to put on record certain subsequent developments that has occurred



after filing of the aforesaid reply and the supplementary replies by CAB before this Hon'ble Tribunal. The present supplementary reply and the documents annexed hereto are imperative for the fair and just adjudication of the present proceeding. In such view of the matter, CAB prays for leave of this Hon'ble Tribunal to put on record the instant supplementary reply and the documents annexed hereto.

6. It has already been indicated in the previous pleadings filed by CAB that one M/s Dhal Engineering Pvt. Ltd has been selected as the EPC contractor for the work of survey, design, construction and installation including commissioning of 150 KLD Sewage Treatment Plant implementing MBBR technique and Rain Water Harvesting at Eden Gardens Stadium, Kolkata.

7. It is stated that by a letter dated June 22, 2026, the said Dhal Engineering Private Limited has informed CAB that the commissioning of 150 KLD MBBR – based Sewage Treatment Plant (STP) has been completed and the plant is fully operational. The contractor has also undertaken to submit a Water Analysis Report by a certified laboratory within July 7, 2026.

A copy of the said letter dated June 22, 2026 is annexed hereto and marked as Annexure "A".

8. The fully operational STP, is henceforth capable of entirely meeting the water requirement for the ground maintenance as also the water requirement for toilets at the Eden Gardens stadium, Kolkata.

9. So far as the Rain Water Harvesting System, by another letter also dated June 22, 2026, the aforesaid Dhal Engineering Private Limited has informed CAB that the construction of borewell is 60%



complete, the works relating to construction of tank is ongoing and the Rain Water connectivity work is pending. The contractor has stated that it expects to complete the construction work of the RWHS and commission of the same by July 31, 2026.

A copy of the said letter dated June 22, 2026 (which is in the form of a compress update relating to Rain Water Harvesting System at Eden Gardens) is annexed hereto and marked as Annexure "B".

10. It is humbly prayed that this Hon'ble Tribunal may be pleased to take the instant supplementary reply filed by CAB on record and consider the contents thereof while adjudicating the present proceeding.

11. That the statements made in paragraphs 1 to 9 of the foregoing affidavit are true to my knowledge and those made in paragraph 10 hereof is my respectful submissions before this Hon'ble Tribunal.

THE CRICKET ASSOCIATION OF BENGAL

Authorized Signatory

Added Respondent No.5/Respondent No.12

PLACE:- KOLKATA

Through:-

DATE:- June 24, 2026

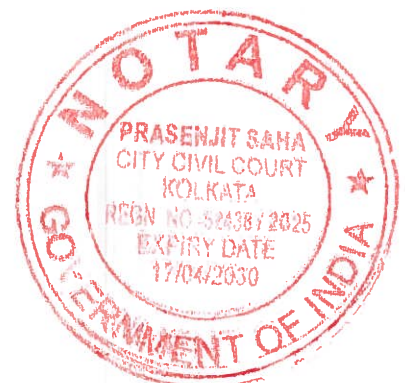
Priyata Chakraborty

PRIYATA CHAKRABORTY,
Advocate for Cricket Association of Bengal
16/12, Semal Road, Shipra Suncity,
Indirapuram, Gaziabad, U.P-201014.
Email-priyatachakraborty1992@gmail.com
Mob-8777346969.

Identified by me

Amitava Mitra

Amitava Mitra, Advocate
Regn. No. WB/1887/1995



VERIFICATION

I, Sanjay Das, son of Late Mani Mohan Das, aged about 56 years, serving as authorized signatory of CAB, do hereby verify that the statements made in paragraphs 1 to 6 and 8 the foregoing Reply are true to my knowledge, those contained in paragraphs 7 and 9 are based on my information derived from the official records, which I verily believe to be true and those contained in paragraph 10 is my respectful submissions and that I have not suppressed any material facts before this Hon'ble Tribunal.

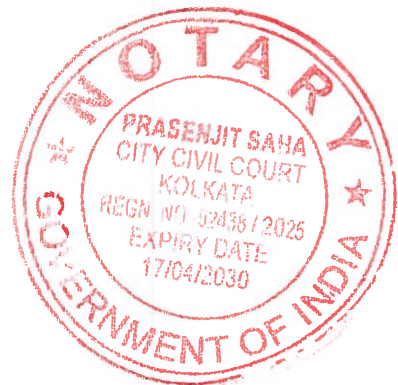
THE CRICKET ASSOCIATION OF BENGAL

Authorized Signatory

Added Respondent No.5/Respondent No.12

Identified by me


Amitava Mitra, Advocate
Regn. No. WB/1887/1995



**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EXECUTION APPLICATION NO. 41 OF 2023

(OLD M.A. NO. 16 OF 2023)

IN

O.A. NO. 94 OF 2021

IN THE MATTER OF:

HAIDER ALI,

...APPLICANT

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS/CONDEMNERS

AFFIDAVIT

I, Sanjay Das, son of Late Mani Mohan Das, aged about 56 years, serving as authorized signatory of CAB, the Added Respondent No. 5/the Respondent no. 12 at Kolkata do solemnly affirm and state as follows:

1. I am the authorized signatory of the CAB. I am and have made myself well and fully acquainted with the facts and circumstances of the instant case. I have been authorized by the CAB to make and affirm the instant affidavit for and on its behalf. As such, I am competent to affirm the instant affidavit for and on behalf of the CAB.

2. That I have read and understood the contents of the accompanying Application. I state that the facts stated in the Application are true and correct to my knowledge based on records. The legal submissions are based on advise received and believed by me to be correct.

3. That the annexures are true copies of their respective originals.

24 JUN 2026

**Solemnly affirmed and declared
Before me on Identification**

Bab

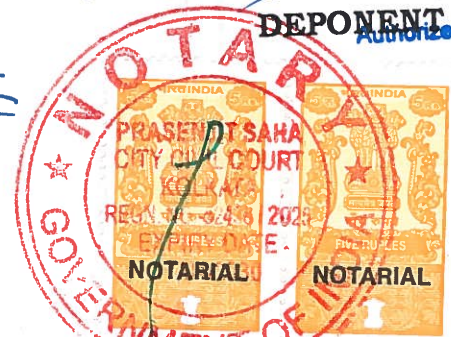
PRASENJIT SAHA
Notary, Kolkata, Govt. of India
Regn. No.- 52438/2023

Identified by me

Amitava Mitra
Amitava Mitra, Advocate
Regn. No. WB/1887/1995

THE CRICKET ASSOCIATION OF BENGAL

DEPONENT
Authorized Signatory



VERIFICATION

I, Sanjay Das, the deponent above named, do hereby verify that the contents of my foregoing affidavit are true and correct, that no part of it is false or incorrect and that nothing material has been concealed therefrom.

Verified by me at Kolkata on this the 24th day of June, 2026.

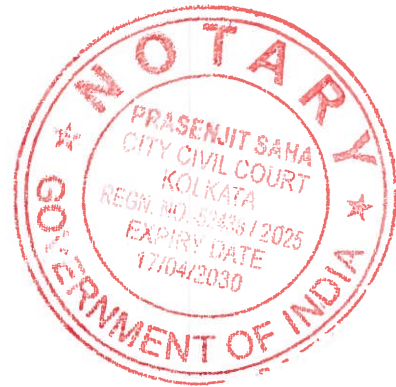
THE CRICKET ASSOCIATION OF BENGAL

Authorized Signatory

DEPONENT

Identified by me


Amitava Mitra, Advocate
Regn. No. WB/1887/1995



**DHAL ENGINEERING PRIVATE LIMITED**

Solutions in the field of Water & Waste Water Treatment in an Economic & Innovative Way

Ref: DEP/CAB-KOL/PROJ-STP&RWTP/26-27/02/0622

Date: June 22, 2026

To
The Hony. Secretary
The Cricket Association of Bengal
Dr. B.C. Roy Club House,
Eden Gardens, Kolkata – 700 021

Subject: Completion of Commissioning: 150 KLD MBBR-Based STP at Eden Gardens

References:

1. Work Order Ref. No. 163(4)/13/22832/2025 dated March 27, 2025
2. Our Progress Update Ref. DEP/CAB-KOL/PROJ-STP&RWTP/26-27/01/0515 dated May 15, 2026

Dear Sir,

This is to formally confirm that the commissioning of the 150 KLD MBBR-based Sewage Treatment Plant (STP) is **complete** and the plant is fully operational.

We will submit the certified Laboratory Water Analysis Report within the next 15 days.

Sincerely,

DHAL ENGINEERING PRIVATE LIMITED

Manoranjan Dhal
Managing Director
Dhal Engineering Pvt. Ltd.

MANAGING DIRECTOR

Mobile: 9330901701 | Email: info@dhalengineering.com
Address: Block G, 9A Naskarhat, Kolkata, West Bengal, 700 039

Copy to:

1. Mr. Chinmay Nayak (CEO, CAB)

Enclosed:

Current Photographs of the Site as on 22.06.2026



Dhal Engineering Private Limited
CIN: U29190WB2021PTC248600
GSTIN: 19AAICD8003D1ZV

Mobile: +91 98319 88766
Phone: +91 033 2345 0232
Email: info@dhalengineering.com
Website: www.dhalengineering.com

Registered Office Address:
Block G, 9A Naskarhat
Kolkata, West Bengal, India
Pin Code - 700 039



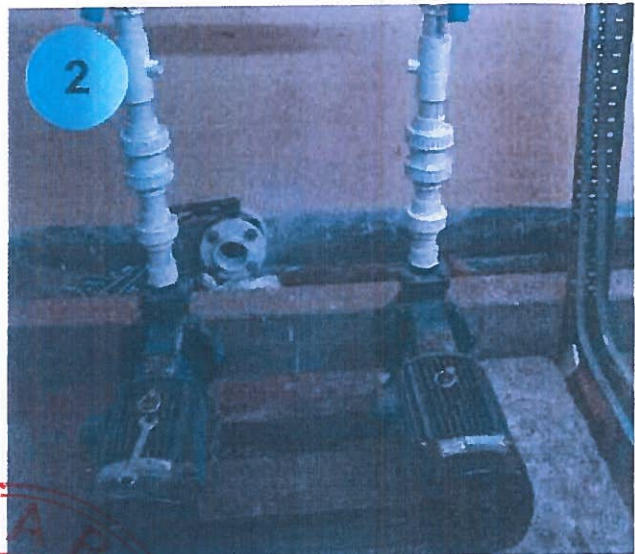
150 KLD MBBR BASED STP AT EDEN GARDENS, KOLKATA

STP COMMISSIONING IMAGES

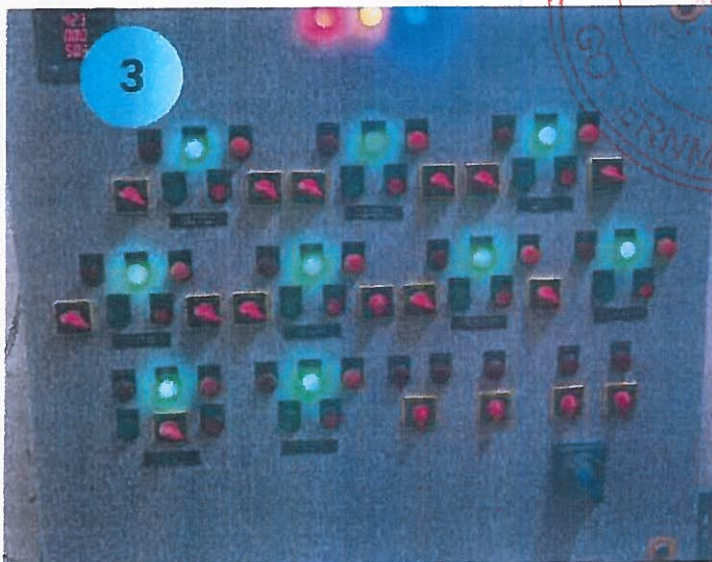
Photograph on June 22, 2026



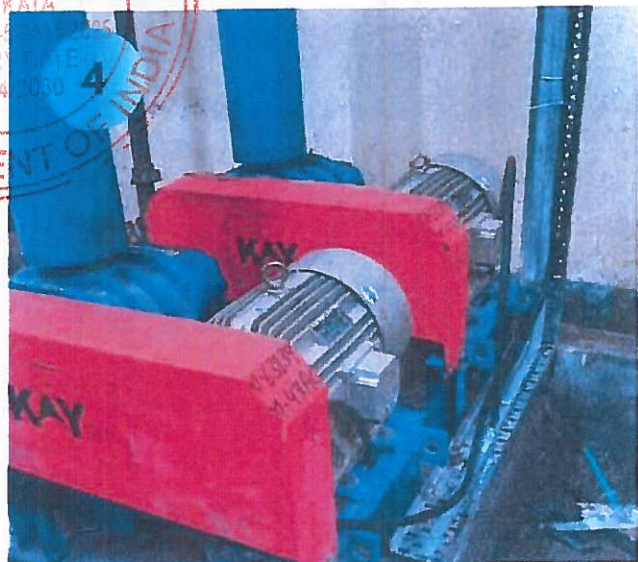
MGF & ACF Vessels



Filter Feed Pump



Electrical Panel



Air Blower



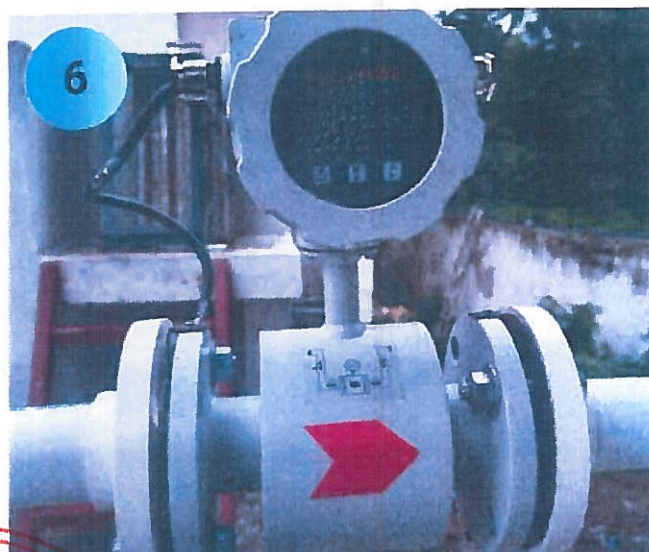
150 KLD MBBR BASED STP AT EDEN GARDENS, KOLKATA

STP COMMISSIONING IMAGES

Photograph on June 22, 2026



Sludge Recycling Pump



Flowmeter Installed



STP PLANT ROOM FRONT SIDE

**DHAL ENGINEERING PRIVATE LIMITED**

Solutions in the field of Water & Waste Water Treatment in an Economic & Innovative Way

Ref: DEP/CAB-KOL/PROJ-STP&RWTP/26-27/02/0622/02

Date: June 22, 2026

To
The Hony. Secretary
The Cricket Association of Bengal
Dr. B.C. Roy Club House,
Eden Gardens, Kolkata – 700 021

Subject: Progress Update: Rain Water Harvesting System at Eden Gardens

References:

3. Work Order Ref. No. 163(4)/13/22832/2025 dated March 27, 2025
4. Our Progress Update Ref. DEP/CAB-KOL/PROJ-STP&RWTP/26-27/01/0515/02 dated May 15, 2026

Dear Sir,

This is to update regarding the Rain Water harvesting System at the Eden Garden, Kolkata.

The scope of work and progress is mentioned below:

1. Construction of Bore well: 60%complete
2. Construction of Tank : Ongoing
3. Rainwater connectivity : Pending

We expect to reach completion and commissioning of the rain Water Harvesting system tentatively by **Jul 31, 2026.**

Sincerely,

DHAL ENGINEERING PRIVATE LIMITED

Manoranjan DhalManaging Director **MANAGING DIRECTOR**

Dhal Engineering Pvt. Ltd.

Mobile: 9330901701 | Email: info@dhalengineering.com

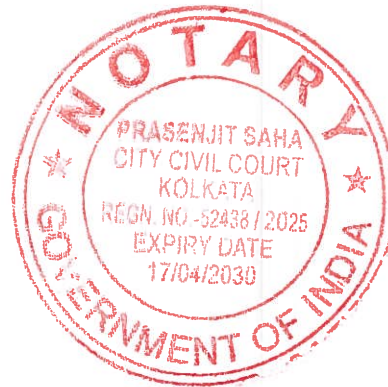
Address: Block G, 9A Naskarhat, Kolkata, West Bengal, 700 039

Copy to:

1. Mr. Chinmay Nayak (CEO. CAB)

Enclosed:

Current photographs of the Site as on 22.06.2026



Dhal Engineering Private Limited

CIN: U29190WB2021PTC248600

GSTIN: 19AAICD3003D1ZV

Mobile: +91 98319 88766

Phone: +91 033 2345 0232

Email: info@dhalengineering.com

Website: www.dhalengineering.com

Registered Office Address:

Block G, 9A Naskarhat
Kolkata, West Bengal, India
Pin Code - 700 039



RAINWATER HARVESTING SYSTEM AT EDEN GARDENS, KOLKATA

CURRENT IMAGES OF RWH SYSTEM

Photograph on June 22, 2026



Completed Borewell at Location #1



Completed Borewell at Location #2



Ongoing Borewell Work at Location #3



Borewell Pipes



Priyata Chakraborty <priyatachakraborty1992@gmail.com>

Proof of Service

**Advance Copy Service of the Supplementary Reply Affidavit on Behalf of CAB
The Added Respondent No.5 / The Respondent No. 12.**

1 message

Priyata Chakraborty <priyatachakraborty1992@gmail.com>

26 June 2026 at 02:14

To: gigicgeorge.adv42@yahoo.in, sanobar ali Qureshi <sanobaraliqureshi@gmail.com>

Sir,

Re: **BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 41 of 2023

in

Original Application No. 94 of 2021

Haider Ali**...Applicant****Vs****Union of India & Ors.****...Respondent(s)**

Please find attached the Supplementary Affidavit filed on behalf of the ;CAB' The Added Respondent No.5 / The Respondent No. 12 in the above mentioned Execution.

Please acknowledge this email as advance service.

Yours faithfully,

Priyata Chakraborty

AOR for Added Respondent No.5/Respondent No.12.

Encl:-a/a.**HAIDER ALI_Supplementary Affidavit dated 24.06.26.pdf**

2046K



Priyata Chakraborty <priyatachakraborty1992@gmail.com>

Proof of Service

**Advance Copy Service of the Supplementary Reply Affidavit on Behalf of CAB
The Added Respondent No.5 / The Respondent No. 12.**

1 message

Priyata Chakraborty <priyatachakraborty1992@gmail.com>

26 June 2026 at 02:14

To: gigicgeorge.adv42@yahoo.in, sanobar ali Qureshi <sanobaraliqureshi@gmail.com>

Sir,

Re: **BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 41 of 2023

in

Original Application No. 94 of 2021

Haider Ali**...Applicant****Vs****Union of India & Ors.****...Respondent(s)**

Please find attached the Supplementary Affidavit filed on behalf of the ;CAB' The Added Respondent No.5 / The Respondent No. 12 in the above mentioned Execution.

Please acknowledge this email as advance service.

Yours faithfully,

Priyata Chakraborty

AOR for Added Respondent No.5/Respondent No.12.

Encl:-a/a.**HAIDER ALI_Supplementary Affidavit dated 24.06.26.pdf**

2046K